## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 2408

(TO BE ANSWERED ON THE 8<sup>th</sup> August 2018)

## SURCHARGE ON FLIGHT OPERATIONS DURING PEAK HOURS

2408. SHRI K.R. ARJUNAN

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Government is mulling over a proposal to impose surcharge on airlines for operating flights during peak hours to enhance airport capacity and to avoid flight delays;

(b) whether it is also a fact that currently the landing fees paid by airlines are determined by the weight of an aircraft and do not vary according to the time

of the day;

(c) whether it is also a fact that there is a large window of non-peak hours that Government is persuading airlines to consider; and

(d) if so, the details thereof?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): No, Sir. No such proposal is under consideration in the Ministry of Civil Aviaiton.

(b) Yes, Sir. Landing charges are levied based on the weight of the aircraft

irrespective of the time of the day.

(c) & (d): At major airports, there is no such large window of non-peak hours. Moreover, the airlines are free to plan their flight schedule on a specific route/city based on the traffic demand and commercial viability.